Unstarred Questions

for setting up plants for producing energy from urban garbage; if so, the updated status thereof and details of such help given thus far; and

(d) the current status of action by task force constituted by Planning Commission for promoting Waste-to-Energy (WTE) projects?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIA BARAL): (a) and (b) The generation of municipal solid waste is continuously increasing due to increase in urbanization. Currently, as per estimate, 62 million tonnes of MSW is generated annually in India by 377 million people living in urban areas. More than 80% is disposed off in an unscientific manner by the municipal authorities. There is a need to minimize the wastes going to landfill by at least 75% through reuse, recycle and processing of MSW using appropriate technologies. Manual on Municipal Solid Waste Management, published by the Ministry in year 2000, promotes energy recovery for municipal solid waste which is referred to the State Governments/ ULBs for proper and scientific management of municipal solid waste. Central Government is encouraging local self-governments to undertake WTE projects on PPP mode by providing partial financial assistance under Swachh Bharat Mission.

(c) Government of India has launched Swachh Bharat Mission (SBM) on 2nd October, 2014 with the target to make the country clean by 2nd October, 2019, The Mission will cover all 4041 statutory towns/cities as per 2011 census and the components eligible under SBM are (i) Household toilets, (ii) Community toilets, (iii) Public toilets and (iv) Solid Waste Management. The projects will be implemented involving substantial private sector investment, contribution from beneficiaries and Government incentive/support in form of Viability Gap Funding (VGF).

(d) Task Force constituted by Planning Commission has published a "Report of the Task Force on Waste to Energy" in May, 2014 and the same has been circulated to States/UTs and other stakeholders.

## Amenities and facilities in urban areas

594. SHRIMATI JAYA BACHCHAN: Will the Minister of URBAN DEVELOPMENT be pleased to:

(a) whether Government has taken note of the recent upsurge in the urban population;

(b) whether Government has taken any steps to provide better amenities and facilities in the urban areas; and

(c) if so, the details of the same, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIA BARAL): (a) Yes Sir, Government is aware of increase in urban population.

(b) and (c) Urban Development is a State subject and the State Governments have to take action for ameliorating pressures on cities. The Government of India supports States in their efforts for infrastructure development, capacity building, public transport, urban planning and reforms through various schemes *viz*. Jawaharlal Nehru National Urban Renewal Mission (JNNURM), Ten per cent lumpsum scheme for the development of North Eastern region including Sikkim; the ADB aided North Eastern Region Urban Development Programme, the Pilot Scheme on Development of Urban Infrastructure in Satellite Towns around the seven mega cities besides identified metros and other projects. The term of JNNURM Mission ended on 31.3.2014.

About 100 smart cities are planned to be developed across the country so as to ease the infrastructure burden on the existing cities. For strengthening the urban infracture of existing cities, the Government is planning for urban renewal of 500 cities. For provision of better amenities in urban area the Government has undertaken the revision of Urban and Regional Development Plan formulation and Implementation (URDPFI) Guidelines, 2014.

## Improvement of facilities in NCT region

†595.SHRI PRABHAT JHA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that expansion and improvement of public facilities in National Capital Territory (NCT), Delhi is not commensurate with the rising population, if so, the details thereof along with reasons therefor;

(b) whether adequate budget had been allocated for NCT, Delhi in Union Budget of 2014-15 for expansion and improvement of public facility; and

(c) if so, the details of expansion and improvements made in public facilities during current year?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIA BARAL): (a) to (c) Delhi Development Authority (DDA), Govt.,

<sup>†</sup>Original notice of the question was received in Hindi.